

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-114**

(CAA) No- 24/230/232/ND/2020

**IN THE MATTER OF:**

CAMP SMA Pvt Ltd and Shahi Exports Pvt Ltd

**....Applicant**

**SECTION**

Under Section-230-232

Order delivered on 30.01.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Ravi Sharma

For the Respondent :

**ORDER**

Notice be issued to the Ministry of Corporate Affairs through Regional Director (Northern Region), Registrar of Companies (NCT of Delhi & Haryana) Official Liquidator (New Delhi) and Nodal Officer-DCIT (High Court Cell) of Income Tax as well as publication of the Notice of petition in the newspapers namely Business Standard (English- Delhi Edition) and Business Standard (Hindi-Delhi Edition). List the case on **01.04.2020**.

*Sdl-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*Sdl-*

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

(Khushboo)